

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:57  
ANSWERED ON:09.11.2010  
COCONUT PALM INSURANCE SCHEME  
Rajesh Shri M. B.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Coconut Development Board (CDB) has launched Coconut Palm Insurance Scheme to protect coconut growers;
- (b) if so, the details thereof alongwith the criteria for availing the scheme; and
- (c) the details of State participation in the implementation of the scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Yes, Madam.

(b) & (c): Coconut Palm Insurance Scheme (CPIS) has been implemented since December, 2009. This scheme is applicable to all healthy nut bearing coconut palms, grown as mono or intercropped, on bunds farms or homestead and to all varieties of coconut having age of 4-60 years (tall variety age range 7-60 years) excluding unhealthy and senile palms to be insured through Agriculture Insurance Company of India Ltd. (AIC). Insured sum vary from Rs.600 per palm (for 4th - 15th year age group) to Rs.1150 per palm (for 16th to 60th year age group). Fifty per cent of premium subsidy amount shall be borne by CDB (Central Government), 25% by participating state and 25% by the beneficiary.

The scheme is being implemented on pilot basis in the selected districts of Andhra Pradesh, Goa, Karnataka, Kerala, Maharashtra, Orissa and Tamil Nadu.